

directed the Government to come out with a statement on the incident that took place at Pilibhit...(*Interruptions*)...

MR. SPEAKER: Please come to the point.

SHRI RAJNATH SONKAR SHASTRI: The rabidly communal policies being pursued by the Uttar Pradesh Government are bound to have their repercussions across the country. I request you to urge upon the Government to come out with a statement in this regard.

[*English*]

SHRI S. MALLIKARJUNAIAH (Tumkur): In Karnataka about 20,000 daily wage employees are in the streets. They were all employed by the PWD Department, Horticulture Department and the Forest Department on daily wage basis. The Supreme Court has passed an order that they shall have to be regularised and the salary as per their qualifications shall have to be given. But the Karnataka Government is paying only Rs. 840 to the BE graduates and also post graduates. Protesting this they are in the streets. Now they are demonstrating in a *Rasta Roko* agitation, with the result it involves law and order situation. Therefore I request the Government of Karnataka to make all efforts to see that the problems of these daily wage earners is solved.

11.44½ hrs.

#### PAPER LAID ON THE TABLE

##### Economic Survey: 1990-91

[*English*]

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): Sir, I beg to lay on the Table a copy of the 'Economic Survey', 1990-91 (Hindi and English versions).

[*Placed in Library. See No. LT—115/91*]

11.45 hrs.

#### BUSINESS OF THE HOUSE

[*English*]

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): With your permission, Sir, I rise to announce that Government Business during the week commencing 24th July, 1991, will consist of:

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Discussion on the Resolution seeking disapproval of the Delhi Municipal Laws (Amendment) Ordinance, 1991 and consideration and passing of the Bill replacing the Ordinance.
- (3) Discussion on the Resolution seeking disapproval of the Code of Criminal Procedure (Amendment) Ordinance, 1991 and consideration and passing of Bill replacing the Ordinance.
- (4) Discussion on the Resolution seeking disapproval of the Representation of the People (Amendment) Ordinance, 1991 and consideration and passing of the Representation of the People (Amendment) Bill, 1991, as passed by Rajya Sabha.
- (5) General Discussion on the General Budget for 1991-92.
- (6) Submission to the Vote of the House of Demands for Grants on Account (General) for 1991-92.

As the members are aware, the General Budget for 1991-92 will be presented at 5.00 p.m. on Wednesday, 24th July, 1991.

[*Translation*]

DR. LAL BAHADUR RAWAL (Hathras): Mr. Speaker, Sir, I request